

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 50/MP/2017

Subject : Petition for approval of performance linked incentive for NLDC for the financial year (FY) 2015-15 with reference to NLDC Charges for the control period 1.4.2014 to 31.3.2019.

Petitioner : National Load Despatch Centre

Respondents : Uttar Pradesh Power Corporation Limited and Others.

Petition No. 51/MP/2017

Subject : Petition for approval of performance linked incentive for WRLDC for the financial year (FY) 2015-16 with reference to WRLDC Charges for the control period 1.4.2014 to 31.3.2019.

Petitioner : Western Regional Load Despatch Centre

Respondents : Maharashtra State Electricity Distribution Company Limited and Others

Petition No. 52/MP/2017

Subject : Petition for approval of performance linked incentive for NRLDC for the financial year (FY) 2015-16 with reference to NRLDC Charges for the control period 1.4.2014 to 31.3.2019.

Petitioner : Northern Regional Load Despatch Centre

Respondents : Uttar Pradesh Power Corporation Limited and Others

Petition No. 53/MP/2017

Subject : Petition for approval of performance linked incentive for ERLDC for the financial year (FY) 2015-16 with reference to ERLDC Charges for the control period 1.4.2014 to 31.3.2019.

Petitioner : Eastern Regional Load Despatch Centre

Respondents : Bihar State Power Holding Company Limited and Others

Petition No. 54/MP/2017

Subject : Petition for approval of performance linked incentive for SRLDC for the financial year (FY) 2015-16 with reference to SRLDC Charges for the control period 1.4.2014 to 31.3.2019.

Petitioner : Southern Regional Load Despatch Centre

Respondents : AP TRANSCO and others

Petition No. 65/MP/2017

Subject : Petition for approval of performance linked incentive for NERLDC for the financial year (FY) 2015-16 with reference to NERLDC Charges for the control period 1.4.2014 to 31.3.2019.

Petitioner : Northern Eastern Regional Despatch Centre

Respondents : Assam Power Distribution Company Limited and Others

Date of hearing : 25.5.2017

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Parties present : Shri Rakesh Kumar, NLDC
Shri U.K. Verma, NLDC
Shri G. Chakroboty, NLDC
Shri Debasis De, NRLDC, POSOCO
Shri Rajib Sutradhar, NERLDC, POSOCO
Shri Venkateshan. M, SRLDC
Shri Manas Das, ERLDC
Shri Aditya P. Das, WRLDC, POSOCO
Shri Birender Kumar Singh, RSTCPL

Record of Proceedings

The representatives of the petitioners submitted that the present petitions have been filed for approval of the proposed performance linked incentive based on the KPIs computed by NLDC, WRLDC, NRLDC, ERLDC, SRLDC and NERLDC for the year 2015-16. The representatives of the petitioners further submitted that all requisite information has already been filed along with the petitions.

2. After hearing the hearing the representatives of the petitioners, the Commission reserved order in the petitions.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Legal)**